

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: J.M.L. MARKETINGS PVT. LTD. V/S ROC

SECTION : 131 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. ZAIN ABBAS, ADV.

COUNSEL FOR ROC : SH. PRADEEP SINGH SISODIA, CGSC.

CP NO. 468/ALD/2019

The matter was taken up today through Video Conferencing.

Heard Sh. Pradeep Singh Sisodia, CGSC for the ROC through Video Conferencing.

Sh. Prakash Agarwal has put in appearance on behalf of the applicant and states that there has been change of the counsel and they have been engage newly on 19.07.2021 and states that short time may be granted to serve the hard copy of the petition upon the Ld. Counsel for the Respondent within a week.

Accordingly, put up in the week commencing 23th August, 2021 before Regular Court/through Video conferencing.

Dated : 20.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)